

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:443
ANSWERED ON:25.11.2014
DISTRIBUTION OF FOODGRAINS
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Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details of production and demand of foodgrain in the country during each of the last three years and the current year;
- (b) the criteria adopted for allocation of foodgrain quota to the States; and
- (c) the details of various items allocated under the Public Distribution System during the said period, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

(a): The details of production of food grain in the country during each of the last three years and the current year is as follow:-

(fig. in LMT)

Crop year	2010-11	2011-12	2012-13	2013-14	2014-15
Wheat	898.74	948.80	935.10	959.10	Not yet commenced
Rice	959.80	1053.00	1052.40	1065.40	880.20#

#First advance estimate (excluding Rabi crop).

The requirement of food grains after full implementation of National Food Security Act (NFSA) in all the States/UTs shall be 614.3 LMT. Against this the requirement of wheat and rice under TPDS shall be 549.26 LMT. The balance 65 LMT will be required for Other Welfare Schemes.

The demands for foodgrains under the TPDS and other schemes for the last 3 and current years can be assessed from the offtake which are as under:

(Figs. in Lakh MTs)

Year	Total Allotment	Offtake
2011-12	708.97	563.22
2012-13	802.65	658.83
2013-14	725.89	598.12
2014-15#	709.25	326.19

(#: Offtake for the year 2014-15 is upto October 2014.)

Scheme wise off take is enclosed at Annexure-I

(b): Central Govt. has notified NFSA on 10.9.2013 which provides for coverage upto75% of rural population & upto 50% of urban

population, thus covering 18.35 crore persons at all India level. State wise allocations are based on this criteria.

(c): The details of allotment and of takeoff Rice and Wheat under TPDS (APL), BPL, AAY/NFSA during last 3 years and current years (upto October 2014) and Sugar allocation State wise- levy quota for PDS since 2002 are enclosed as Annexure-I, Annexure-II, Annexure-III, Annexure-IV and Annexure-V.